

[Shri Jyotirmoy Bosu]

ing the Fifth Lok Sabha where two of our members, Mr. Ajit Kumar Saha and Mr. Gadadhar Saha, were insulted and humiliated at the Asansol railway station. The House immediately took a decision and the matter was referred to the privileges Committee. The policemen involved were summoned and the action was taken against them. *(Interruptions)*

SHRI ATAL BEHARI VAJPAYEE: There is a *prima facie* case. Either we believe the hon. Member or we do not believe him.

MR. SPEAKER: I have the precedent. This will go to the Privileges Committee.

12.12 hrs.

STATEMENTS OF PUBLIC
ACCOUNTS COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table English and Hindi versions of the following statements:—

(1) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Hundred and second Report (Sixth Lok Sabha) on Export of Bicycles and Bicycle Components during 1970's.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Hundred and thirteenth Report (Sixth Lok Sabha) on Road Development during Fourth Plan.

MR. SPEAKER: Nothing will go on record without my permission.

*(Interruptions)***

12.13 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Hotel-Receipts Tax Bill, 1980, which was passed by the Lok Sabha at its sitting held on the 27th November, 1980, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.14 hrs.

ASSENT TO BILL

SECRETARY: Sir, I lay on the Table the Assam Appropriation (No. 2) Bill, 1980, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on 18th November, 1980.

12.15 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION
THIRD REPORT

SHRI MOOL CHAND DAGA (Pali): Sir, I beg to present the Third Report (Hindi and English versions) of the Committee on Subordinate Legislation.

*(Interruptions)***

MR. SPEAKER: If you want to say without my permission, it is not being recorded.

*(Interruptions)***